

(c) whether the delay has been due to vaccination on part of Government in regard to use of the gas?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) (a) and (b) The feasibility report had assumed 1st October, 1985 as zero date and 39 months for the completion of the project. However, the assumed zero date because unrealistic as the Letter of Intent (LOI) was issued on 21-8-85. Zero date coincides with the taking of the agreement for process licence and technical services on record, which is yet to take place. LOI does not specify any target date for completion, although it mentions certain preliminary steps required to be taken within the initial validity period of 12 months. Since these preliminary steps have not been completed; due to delay in acquisition of land, obtaining environmental clearance, etc., there is a delay of more than a year in the implementation schedule.

(c) No, Sir.

Delay in Gas-Based Fertilizer Plant at Shahjahanpur

3544. SHRI JITENDRA PRASADA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether work on the gas-based fertilizer plant at Shahjahanpur, Uttar Pradesh has fallen behind Schedule by over two years;

(b) if so, the reasons for delay; and

(c) what measures Government have taken to complete it?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R.

PRABHU): (a) to (c) The implementation of the Shahjahanpur fertilizer project has been slow due to delay in acquisition of land and getting clearance therefor from pollution angle. The progress of implementation of the project is reviewed periodically and the promoters are advised to expedite its execution.

Assistance for Artisanal Fishery

3545. SHRI P. PENCHALLIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to assist in the development of artisanal-fishery; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) For the development artisanal fishery four Centrally Sponsored Schemes namely (a) Motorisation of Traditional Craft, (b) Introduction of improved Beach Landing Craft, (c) Group Accident Insurance Scheme for active fishermen and (d) National Welfare Fund for Fishermen have been approved for implementation during VII Plan period. A few State and Union Territory Governments provide subsidy and loan for procurement of fishing craft and gear, assist in marketing of fish, arrange supply of kerosene for outboard motor, impart training to fishermen etc. In addition, in some areas artisanal inland fishery is also developed through Fish Farmers Development Agencies.

Effect of Tourism Scheme on Culture

3546. CHAUDHARY RAM PARKASH: Will the Minister of TOURISM be pleased to